

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/4992/A

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
Member, Motor Accident Claims Tribunal,  
Goalpara.

Dated Guwahati the 22 December, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/GLP/2020/954 dtd. 19.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 29.12.2020, 30.12.2020, 31.12.2020 and 02.01.2021 along with permission to leave headquarter, with your official vehicle, at own cost, from the evening of 28.12.2020 till the morning of 04.01.2021. The District & Sessions Judge, Goalpara and in his absence the next senior most Judicial officer available in the head quarter shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

4994

Memo NO.HC.VII-70/1992/4993-A, dated 22.12.2020  
Copy to:

1. The District & Sessions Judge, Goalpara.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.

  
**REGISTRAR (VIGILANCE)**

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**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-70/1992/4998/A**

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
Member, Motor Accident Claims Tribunal,  
Goalpara.

Dated Guwahati the 22<sup>nd</sup> December, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT/GLP/2020/957 dtd. 21.12.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 24.12.2020 till the morning of 28.12.2020, has been granted.

The District and Sessions Judge, Goalpara, in his absence the next senior most Judicial officer at Goalpara will be in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

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Memo NO.HC.VII-70/1992/4998-1A, dated 22.12.2020

Copy to:

1. The District and Sessions Judge, Goalpara.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.

*[Signature]*  
**REGISTRAR (VIGILANCE)**

*[Signature]*